Survey of orphans

†1008. SHRI RUDRANARAYN PANY: SHRI SHREEGOPAL VYAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether survey of orphans in the country is carried out;
- (b) if so, the statistics during the last three years, State-wise;
- (c) the number of Government and Non-Governmental Organisations for their care, Statewise;
 - (d) whether Non-Governmental Organisations are assisted; and
 - (e) if so, the basis thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) No survey of orphans has been carried out by the Ministry of Women and Child Development.

(c) to (e) Ministry of Women and Child Development is providing financial assistance to State Government/Union Territory Administrations under the Scheme – 'A Programme for Juvenile Justice' for establishment and maintenance of homes for children in need of care and protection as well as children in conflict with law. State-wise number of such homes assisted during 2008-09 is given in the Statement (See below). The State Government may set up & run the homes either by itself or in association with the voluntary organizations. In addition, the Ministry is also implementing the 'Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption' under which financial assistance is provided to NGOs/State Governments and Union Territory Administrations for running the Shishu Grehas which take care of orphan/abandoned children upto 6 years of age with a view to place them in adoption. State-wise number of such Shishu Grehas being assisted are given in the Statement (See below). The financial assistance under the above said schemes are provided as per the norms of the schemes.

Statement

Number of Children Homes and Shishu Grehas has Provided assistance

SI. State		Number of Homes assisted		Number of Shishu Grehas	
No.		under the scheme 'A		under 'Shishu Greha'	
		Programme for Juvenile Justice'		Scheme	
		Government	NGO run	Government	NGO run
		run homes	homes	run	
1	2	3	4	5	6
1.	Andhra Pradesh	22	=	10	=
2.	Arunachal Pradesh	1	100	26	ĭ

1	2	3	4	5	5
3.	Assam	12	æ	VIII.	1
4.	Bihar	s	×	N e C	1
5.	Chhattisgarh	8	5	»e	Ξ
6.	Delhi	14	6	>=	1
7.	Goa	3	æ	NH:	=
8.	Gujarat	35	22	8	1
9.	Himachal Pradesh	8	14	N#	1
10.	Haryana	4	4	NE	1
11.	Karnataka	66	10	4	-
12.	Kerala	30	(-)	NE	3
13.	Meghalaya	4	127	양보이	2
14.	Mizoram	4	極	1	1
15.	Manipur	₽	12	5	1
16.	Madhya Pradesh	₽	22	25	2
17.	Maharashtra	46	709	22	13
18.	Nagaland	2	100	ti ≡	77
19.	Orissa	3	2	NT:	5
20.	Puducherry	Ξ	100	NT:	5
21.	Punjab	15	15	8 5 9	7
22.	Rajasthan	35	26	2	2
23.	Sikkim	1	e	N=1	-
24.	Tamil Nadu	19	23	N=1	-
25.	Tripura	7	æ	N -	3
26.	Uttar Pradesh	56	i u	5	≒
27.	Uttrakhand	-	(m)	N H	=
28.	West Bengal	18	21	n e	2

Creches for working women

1009.DR.E.M. SUDARSANA NATCHIAPPAN: SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: